

Shelter to homeless

396. DR. T. N. SEEMA : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the steps taken by Government to provide temporary shelters to all the shelterless and homeless people in different State/Union Territories as per the directions of the Supreme Court;

(b) whether Government has taken stock of the availability of shelter to the homeless with respect to the directions of the Supreme Court; if so, the details thereof; and

(c) whether the Ministry has sought additional funds for the current year so as to provide shelter to homeless; if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : (a) This Ministry is implementing Shelter for Urban Homeless (SUH) as a component of Centrally Sponsored Scheme National Urban Livelihood Mission (NULM) through respective State/UT Governments. SUH has a provision for creation of permanent shelters as well as refurbishment of existing structures for urban homeless in the cities covered under NULM. It also provides for Operation and Maintenance Cost for the first five years of operation. The State Governments have also been advised to make arrangements for temporary shelters as per requirement.

(b) As per the reports received from the States/UTs, 337 proposals for construction of new Shelters and 86 proposals for refurbishment of existing Shelters have been sanctioned by the States/UTs under SUH component of NULM. Out of these, 66 Shelters have already been operationalised.

(c) The Ministry has budget provision of ₹ 510 crores for all the Components of NULM including Shelters for Homeless during the current financial year.

Houses for BPL

†397. DR. VIJAYLAXMI SADHO : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware of the fact that there is a huge scarcity of houses for people living below the poverty line in the country, if so, the details thereof;

(b) the total number of houses required for this category; and

(c) whether Government has chalked out any plan in this regard, the effective steps to be taken by Government, the details thereof?

†Original notice of the question was received in Hindi.